

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 595 of 1864.

Krishnarao Anant Gashi  
Suavdar of the Tanna  
Collectorate - (Original Plaintiff)

Appellant

versus

Huss Patil Shastar  
of the Tanna Collec-  
torate - (Original Defendant)

Respondent

Rs. 4-12-00

The claim in the Original Suit was to recover the balance of  
that alleged to be due for 5 years.

In Appeal No. 25 of 1864 the Deputy Collector  
of the District of Tanna at Tanna enforced  
the Decree of the Court of Ponnal who had rejected the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there  
has been a substantial error in law  
in the investigation of the case  
which has produced error in the  
decision

decision of the case upon its merits in that the evidence prayed for in the Decree N<sup>o</sup>. was not taken that (2) the Court declined to receive the expenses tendered to call for evidence and disposed of the case; that (3) there was an issue raised in the appeal that the Court of original Jurisdiction + + + declined to receive the expenses, and disposed of the case, but the Appellate has not passed any decision thereon; and that (4) a further extension ought to have been more granted, but it was not + done so.

The Court confirm the Decree of the Court without costs  
On 14<sup>th</sup> Sept

H. P. S. S. S.

A. P. S. S. S.

MEMORANDUM OF COSTS incurred in Special Appeal No. 595  
of 1864, against the decision of the Acting Collector of the  
District of Tanua and disposed of on the 14<sup>th</sup> October 1864  
by confirming the same with costs

BY THE APPELLANT—

In the District.

In the Mamledari Court *including 2 43*  
In the Collector's Court ..... 2 10 "

In this Court.

Stamp for Memorandum of Special Appeal ..... 1 " "  
Stamps for copies of Decree and Judgment ..... 1 8 "  
Stamp for Vukeelutnama ..... 2 " "  
Batta for Process and Postage ..... 1 " "  
Sectioner's Fee ..... " 10 5 "  
Vukeel's Fee ..... " 2 3 "

4 14 3

6 4 8

Rupees.... 11 2 11

BY THE RESPONDENT.

In the District.

In the Mamledari Court ..... 1 2 3  
In the Collector's Court ..... " " "

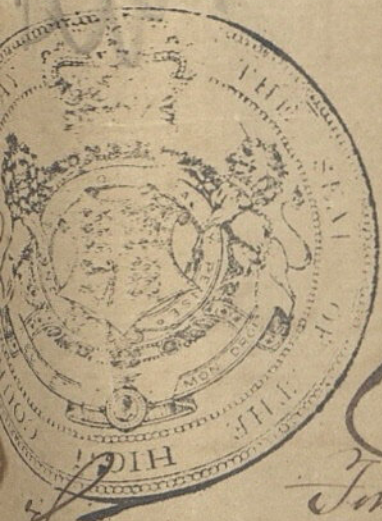
In this Court.

Stamp for Vukeelutnama ..... " " "  
Vukeel's Fee ..... " " "

1 2 3

" " "

Rupees.... 1 2 3



*H. J. J. J.*  
For Sealer

*J. J. J.*

For Acting Register

The 14<sup>th</sup> day of October 1864